

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2515**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

CONDITION OF POLICE STATIONS

2515. SHRI B. SENGUTTUVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the infrastructural conditions of a large percentile of the police stations in the country are so poor that efficient methods of prevention of crimes, detection of crimes and handling of law and order situations etc. are affected and if so, the details thereof;

(b) the details of the sanctioned strength of the police personnel and the vacancies, cadre and State/UT-wise;

(c) the total number of police stations in the country functioning without telephones, VHF Sets and vehicles besides investigation kits;

(d) whether the Ministry has any proposal to ensure that all the police stations in the country are well equipped with all these basic infrastructural facilities including investigation kits; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): No Madam, Police is a state subject and primary responsibility, including proper infrastructural facilities in the Police Stations, lies with the State Governments. However, the State Governments under the Modernisation of State Police Forces (MPF) Scheme are supplemented by

the Ministry of Home Affairs (MHA). The major items of Police infrastructure for State Police supported under the Scheme are weapons, equipment, training infrastructure & police communication, computerization, forensic science, police building/housing, mobility etc.

(b): The details of the sanctioned strength of the police personnel and the vacancies, cadre and State/UT-wise is annexed.

(c): As per Bureau of Police Research & Development (BPR&D) report, the total number of police stations as on 01.01.2017, functioning without telephones are 267, without VHF sets/wireless are 129 and police stations without vehicles are 273 in the country.

(d) & (e): Under the MPF Scheme the State Governments formulate their State Action Plan (SAP) as per their strategic priorities. The said SAP is approved by the High Powered Committee in the MHA and allocated funds are directly released to the States/Ordnance Factory Board. Equipment, including investigation forensic kits, to be procured under the MPF Scheme depends on priorities of State Governments.

STATES/UTS WISE SANCTIONED & ACTUAL VACANCY STRENGTH WITH VACANCY OF TOTAL (CIVIL + ARMED) POLICE FORCE- AS ON 1.1.2017

Sl. No.	States / UTs	DGP/SPL. DGP			Adl. DG			IGP			DIG		
		Sanctioned	Actual	Vacancy	Sanctioned	Actual	Vacancy	Sanctioned	Actual	Vacancy	Sanctioned	Actual	Vacancy
1	2	3	4	5	6	7	8	9	1.	11	12	13	14
1	Andhra Pradesh	8	8	-	11	11	-	28	28	-	12	12	-
2	Arunachal Pradesh	1	1	-	-	-	-	2	2	-	6	3	3
3	Assam	5	5	-	14	13	1	14	8	6	15	9	6
4	Bihar	3	5	-2	8	6	2	22	21	1	23	15	8
5	Chhattisgarh	1	2	-1	3	2	1	8	7	1	10	4	6
6	Goa	1	1	-	-	-	-	1	-	1	2	1	1
7	Gujarat	5	5	-	20	18	2	32	26	6	25	20	5
8	Haryana	7	-	7	9	5	4	20	11	9	14	1	13
9	Himachal Pradesh	1	9	-8	7	5	2	20	16	4	14	10	4
10	Jammu & Kashmir	4	2	2	4	4	-	16	15	1	21	8	13
11	Jharkhand	2	3	-1	6	10	-4	14	10	4	14	15	-1
12	Karnataka	7	8	-1	21	20	1	28	25	3	19	13	6
13	Kerala	8	8	-	9	11	-2	15	11	4	8	4	4
14	Madhya Pradesh	5	10	-5	15	41	-26	30	29	1	22	23	-1
15	Maharashtra	6	6	-	30	30	-	44	44	-	38	38	-
16	Manipur	1	1	-	3	2	1	9	3	6	9	8	1
17	Meghalaya	1	1	-	6	3	3	6	2	4	6	3	3
18	Mizoram	1	1	-	1	-	1	1	2	-1	6	4	2
19	Nagaland	1	1	-	2	1	1	8	8	-	12	10	2
20	Odisha	7	7	-	13	13	-	29	22	7	19	8	11
21	Punjab	3	2	1	11	11	-	32	32	-	14	11	3
22	Rajasthan	2	5	-3	9	31	-22	23	31	-8	18	10	8
23	Sikkim	1	1	-	2	4	-2	3	3	-	4	2	2
24	Tamil Nadu	6	4	2	25	25	-	44	35	9	35	23	12
25	Telangana	3	3	-	10	10	-	28	28	-	9	9	-
26	Tripura	1	1	-	1	1	-	4	1	3	7	4	3
27	Uttar Pradesh	7	14	-7	21	34	-13	51	58	-7	50	62	-12
28	Uttarakhand	1	2	-1	2	2	-	5	6	-1	9	6	3
29	West Bengal	10	10	-	31	25	6	56	41	15	58	28	30
30	A & N Islands	-	1	-1	1	-	1	2	1	1	2	-	2
31	Chandigarh	-	-	-	-	-	-	1	1	-	1	-	1
32	D & N Haveli	-	-	-	-	-	-	-	-	-	-	-	-
33	Delhi	1	1	-	12	15	-3	20	19	1	19	2	17
34	Daman & Diu	-	-	-	-	-	-	-	-	-	1	1	-
35	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-
36	Puducherry	1	1	-	-	-	-	1	1	-	-	-	-
	All India Total	111	129	18	307	353	46	617	547	70	522	367	155

Note: Negative value of vacancy indicates 'surplus'. Source: Data on Police Organizations (1.1.2017), Publisher: BPR&D

Sl. No.	States / UTs	AIGP/SSP/SP			Addl. SP			ASP		
		Sanc.	Actual	Vacancy	Sanct.	Actual	Vacancy	Sanctioned	Actual	vacancy
1	2	15	16	17	18	19	20	21	22	23
1	Andhra Pradesh	66	52	14	109	95	14	511	503	8
2	Arunachal Pradesh	28	19	9	21	30	-9	38	25	13
3	Assam	117	114	3	94	79	15	408	353	55
4	Bihar	47	67	-20	55	53	2	449	302	147
5	Chhattisgarh	48	35	13	45	72	-27	220	245	-25
6	Goa	14	14	-	-	-	-	32	21	11
7	Gujarat	115	91	24	-	-	-	376	362	14
8	Haryana	64	23	41	21	7	14	230	116	114
9	Himachal Pradesh	48	56	-8	40	35	5	154	120	34
10	Jammu & Kashmir	137	161	-24	-	-	-	335	335	-
11	Jharkhand	46	51	-5	40	31	9	380	281	99
12	Karnataka	195	159	36	10	28	-18	544	462	82
13	Kerala	90	85	5	17	19	-2	351	303	48
14	Madhya Pradesh	65	22	43	266	215	51	1009	731	278
15	Maharashtra	294	294	-	-	-	-	848	615	233
16	Manipur	22	22	-	33	27	6	96	72	24
17	Meghalaya	37	36	1	25	11	14	99	71	28
18	Mizoram	20	20	-	19	18	1	48	44	4
19	Nagaland	23	18	5	15	12	3	48	31	17
20	Odisha	112	53	59	100	87	13	416	315	101
21	Punjab	160	192	-32	-	-	-	294	294	-
22	Rajasthan	163	95	61	299	240	59	573	393	180
23	Sikkim	27	26	1	22	29	-7	52	47	5
24	Tamil Nadu	142	166	-24	128	106	22	802	771	31
25	Telangana	52	45	7	72	40	32	220	192	28
26	Tripura	28	32	-4	17	9	8	139	192	-53
27	Uttar Pradesh	151	188	-37	-	304	-304	26	718	-692
28	Uttarakhand	21	31	-10	32	28	4	109	70	39
29	West Bengal	131	112	19	55	52	3	432	416	16
30	A & N Islands	5	11	-6	-	-	-	22	17	5
31	Chandigarh	4	4	-	-	-	-	14	14	-
32	D & N Haveli	1	1	-	1	1	-	1	1	-
33	Delhi	51	56	-5	34	23	11	296	262	34
34	Daman & Diu	2	2	-	-	-	-	2	2	-
35	Lakshadweep	1	1	-	-	-	-	1	2	-1
36	Puducherry	3	3	-	-	-	-	21	21	-
	All India Total	2530	2357	173	1570	1651	81	9596	8719	877

Note: Negative value of vacancy indicates 'surplus'. Source: Data on Police Organizations (1.1.2017), Publisher: BPR&D

Sl. No.	States / UTs	Inspector			S.I.			A.S.I		
		Sanc.	Actual	Vacancy	Sanct.	Actual	Vacancy	Sanctio ned	Actual	vacancy
1	2	24	25	26	27	28	29	30	31	32
1	Andhra Pradesh	679	619	60	2623	2339	284	3195	2952	243
2	Arunachal Pradesh	111	113	-2	447	355	92	439	350	83
3	Assam	623	489	134	2927	2211	716	2178	2065	113
4	Bihar	1559	969	590	12418	7008	5410	9039	6098	2941
5	Chhattisgarh	711	671	40	2085	1317	768	2775	1660	1115
6	Goa	75	68	7	370	250	120	201	197	4
7	Gujarat	1123	608	515	3725	1924	1801	9645	7990	1655
8	Haryana	826	675	151	2151	1120	1031	4887	3397	1490
9	Himachal Pradesh	208	184	24	494	416	78	921	836	85
10	Jammu & Kashmir	771	766	5	2481	1910	571	3386	2966	420
11	Jharkhand	907	632	275	7557	2452	5105	7170	5473	1697
12	Karnataka	1376	1298	78	4067	2720	1347	9713	8980	733
13	Kerala	547	476	71	2850	2302	548	2195	1404	788
14	Madhya Pradesh	2293	1888	405	5850	4246	1604	9979	8648	1331
15	Maharashtra	8391	8164	227	11032	8842	2190	18804	18214	590
16	Manipur	316	298	18	1183	999	184	1899	1222	677
17	Meghalaya	175	174	1	836	750	86	257	269	-12
18	Mizoram	176	168	8	458	403	55	488	376	112
19	Nagaland	192	131	61	360	372	-12	407	419	-12
20	Odisha	1078	956	122	3462	1939	1523	4719	3832	887
21	Punjab	996	838	158	2559	2237	322	4560	4142	418
22	Rajasthan	1138	930	208	3973	2825	1148	5959	3914	2045
23	Sikkim	54	82	-28	160	135	25	170	221	-51
24	Tamil Nadu	2784	3123	-339	9725	6942	2783	--	--	-
25	Telangana	819	738	81	2936	2523	413	2818	2440	378
26	Tripura	235	161	74	816	658	158	645	425	220
27	Uttar Pradesh	5760	2449	3311	42604	14395	28209	---	--	-
28	Uttarakhand	225	169	56	1401	1223	178	---	--	-
29	West Bengal	1714	1204	510	10804	7884	2920	14764	10960	3804
30	A & N Islands	66	52	14	265	178	87	256	10	246
31	Chandigarh	55	55	-	314	303	11	257	207	50
32	D & N Haveli	3	3	-	18	16	2	8	--	8
33	Delhi	1283	1278	5	6416	4805	1611	6498	6910	-412
34	Daman & Diu	8	6	2	29	28	1	29	16	13
35	Lakshadweep	10	6	4	38	4	34	43	19	24
36	Puducherry	68	60	8	292	149	143	104	68	36
All India Total		37355	30501	6854	149726	88180	61456	128408	106683	21725

Note: Negative value of vacancy indicates 'surplus'. Source: Data on Police Organizations (1.1.2017), Publisher: BPR&D

Sl. No.	States / UTs	H. CONSTABLE			CONSTABLE			TOTAL		
		Sanc.	Actual	Vacancy	Sanct.	Actual	Vacancy	Sanctioned	Actual	vacancy
1	2	33	34	35	36	37	38	39	40	41
1	Andhra Pradesh	7967	7522	445	37562	29296	8266	52771	43437	9934
2	Arunachal Pradesh	1589	1197	392	5856	5535	321	8538	7630	908
3	Assam	4130	3281	849	24138	19178	4960	34663	27805	6858
4	Bihar	10944	4492	6452	57855	43565	14290	92422	62601	29821
5	Chhattisgarh	5780	4717	1063	33792	31401	2391	45478	40133	5345
6	Goa	1034	982	52	3900	3640	260	5630	5174	456
7	Gujarat	15408	11862	3546	54002	35650	18352	84476	58556	25920
8	Haryana	9710	6311	3399	41105	30914	10191	59044	42580	16464
9	Himachal Pradesh	1727	1640	87	6972	6776	196	10606	10103	503
10	Jammu & Kashmir	8376	7601	775	36694	35980	714	52225	49748	2477
11	Jharkhand	8118	6070	2048	38961	26219	12742	63215	41247	21968
12	Karnataka	28072	26461	1611	58249	42139	16110	102301	82313	19988
13	Kerala	9591	9362	229	38307	40087	-1780	53988	54075	-87
14	Madhya Pradesh	18354	15888	2466	49478	45029	4449	87366	76770	10596
15	Maharashtra	84399	81671	2728	96240	91479	4761	220126	209397	10729
16	Manipur	3639	3080	559	11317	6169	5148	18527	11903	6624
17	Meghalaya	645	626	19	5747	4775	972	7840	6721	1119
18	Mizoram	745	645	100	1895	1455	440	3858	3136	722
19	Nagaland	1895	1917	-22	6123	7107	-984	9086	10027	-941
20	Odisha	3135	2872	263	27314	25382	1932	40404	35486	4918
21	Punjab	10059	8511	1548	50214	46070	4144	68902	62340	6562
22	Rajasthan	11193	7902	3291	65841	58573	7268	89191	74949	14242
23	Sikkim	394	606	-212	1593	1343	250	2482	2499	-17
24	Tamil Nadu	92757	88296	4461	14720	26581	-11861	121168	126072	-4904
25	Telangana	7414	7099	315	37693	26832	10681	52074	39959	12115
26	Tripura	1647	1129	518	8997	7741	1256	12537	10354	2183
27	Uttar Pradesh	80397	21105	59292	247942	133315	114627	377009	172642	204367
28	Uttarakhand	2131	1639	492	12186	11644	542	16122	14820	1302
29	West Bengal	--	--	--	79722	54752	24970	107777	75484	32293
30	A & N Islands	728	573	155	2400	2751	-351	3747	3594	153
31	Chandigarh	1275	1303	-28	3873	3206	667	5794	5093	701
32	D & N Haveli	87	86	1	235	230	5	354	338	16
33	Delhi	19667	20152	-485	40910	41596	-686	75207	75119	88
34	Daman & Diu	110	104	6	319	225	94	500	384	116
35	Lakshadweep	108	69	39	361	303	58	562	404	158
36	Puducherry	627	502	125	2188	2073	115	3305	2878	427
	All India Total	453852	357273	96579	1204701	949011	255690	1989295	1545771	443524

Note: Negative value of vacancy indicates 'surplus'. Source: Data on Police Organizations (1.1.2017), Publisher: BPR&D
